

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/25257/2026	JAGDISH MOHAPATRA VS M/S. NIRLIPTA ENGINEERING AND CONSTRUCTION, BHUBANESWAR	SUVASHISH PATTANAİK VS PARTHA SARATHI DAS	// () //	
2	D-BLAPL/16305/2026	DIBANG @ DIBA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS BIJAYA KUMAR SAHOO	JHUMPURA /103 /2022 () //	AOD20240000364C202600146
3	D-BLAPL/16311/2026	RABINDRA PADHI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS ASIT KUMAR JENA	NAYAGARH /141 /2026 () //	
4	D-BLAPL/16312/2026	BIKASH DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS MANOJ KUMAR NAYAK	BALICHANDRAPUR /96 /2025 () //	
5	D-BLAPL/16315/2026	RABI @ RABINDRA SAHU VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS SARBESWAR SAHOO	GOCHHAPADA /96 /2023 () //	AOR20230001273C202600006
6	D-BLAPL/16318/2026	PABITRA NAG VS STATE OF ODISHA	SARBESWAR SAHOO VS ASIT KUMAR JENA	MUDULIPODA /59 /2025 () //	AOD20220004505C202600068
7	D-BLAPL/16319/2026	DULA SODI @ SODI VS STATE OF ODISHA	ASIT KUMAR JENA VS ASIT KUMAR JENA	M.V.79 /194 /2025 () //	
8	D-BLAPL/16321/2026	BADSI DESA VS STATE OF ODISHA	ASIT KUMAR JENA VS KULDEEP MOHANTY	MOTU /35 /2024 () //	
9	D-BLAPL/16328/2026	RAJENDRA MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS BINAYA BHUSAN ROUSTRAY	Maitri Vihar PS /264 /2025 () //	AOD20240000012C202600161
10	D-BLAPL/16332/2026	ABHIJIT ROUT @ PINKU VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS SHANTILATA PANIGRAHI	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 () //	
11	D-BLAPL/16334/2026	SHANTILATA PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS SHANTILATA PANIGRAHI	SONEPUR /57 /2026 () //	

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12	D-BLAPL/16336/2026	ROHIT KUMAR ROUT @ ROHIT VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 () //	
13	D-BLAPL/16342/2026	SAMUEL LUGUN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ULLUNDA /45 /2026 () //	
14	D-BLAPL/16345/2026	SOMANATH LATHI VS STATE OF ODISHA	PRATIK NAYAK VS	JANKIA P.S. /3 /2024 () //	
15	D-BLAPL/16351/2026	ANTARYAMI SAMANTRAY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	BHARATPUR PS /192 /2025 () //	
16	D-BLAPL/16356/2026	DULA MADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /43 /2022 () //	
17	D-BLAPL/16357/2026	DUKHI @ DUKHISYAMA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /77 /2012 () //	
18	D-BLAPL/16360/2026	KEDARNATH PALEI @ GOLEI VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	BALIPATNA /160 /2024 () //	
19	D-BLAPL/16361/2026	JITU SAHU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BAGDIA /108 /2025 () //	
20	D-BLAPL/16362/2026	SHAHBAZ HUSSAIN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RAGHUNATHPALI /305 /2026 () //	
21	D-BLAPL/16365/2026	SOURAV BHUE @ SOURAV BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /319 /2025 () //	
22	D-BLAPL/16368/2026	K.SANTOSH PATRA @ GURKHA @ BAMBA VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /236 /2025 () //	
23	D-BLAPL/16369/2026	SANTOSH SAHU	SARAT KUMAR JENA	TITILAGARH /170 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16372/2026	PABITRA BHOI @ MUNA	BIPIN KUMAR NAYAK	CHANDANPUR /246 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16373/2026	SHYAM BABU PATEL	KAUSTUVA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16377/2026	RAKESH YADAV	KAUSTUVA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16379/2026	SUBRAT NAIK	JUGALA KISHORE PANDA	TALCHER TOWN /536 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16380/2026	SURENDRA ROUT	MANORANJAN PADHY	KHUNTUNI /269 /2025	AOD20220003086C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16381/2026	MANAS KUMAR JENA @ MANAS KU. JENA	JYOTIRMAYA SAHOO	BERHAMPUR CYBER CRIME /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16382/2026	BHAGYARATHI SAHOO	SIDHESWAR RATH	BADAGODA P.S. /20 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16383/2026	SATYA @ SATYABAN SAHU	JUGALA KISHORE PANDA	BARGARH SADAR /319 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16384/2026	G. TEJA @ GANDITI TEJA	PANCHANAN PANIGRAHI	RAYAGADA TOWN /320 /2025	AOD2025000009C202600055
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16386/2026	NAMITA PALEI	KULDEEP MOHANTY	/ /	AOD20240000012C202600164
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16388/2026	SUKANT KUMAR MOHARANA	MANORANJAN PADHY	KHUNTUNI /269 /2025	AOD20220003086C202600061
		VS	VS	()	

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35	D-BLAPL/16389/2026	STATE OF ODISHA SILU @ PURNANANDA SAHOO VS	JUGALA KISHORE PANDA VS	// TALCHER TOWN /213 /2026 ()	
36	D-BLAPL/16390/2026	STATE OF ODISHA SUNDERLAL NAG @ NEPAL VS	MANORANJAN PADHY VS	// JEYPORE SADAR /127 /2024 ()	AOD20220003086C202600062
37	D-BLAPL/16392/2026	STATE OF ODISHA LULU @ LOREN SINGH @ DANDAPAT VS	PANCHANAN PANIGRAHI VS	// JARAPADA /173 /2026 ()	AOD2025000009C202600056
38	D-BLAPL/16393/2026	STATE OF ODISHA AMIR KHAN @ NANDU VS	PANCHANAN PANIGRAHI VS	// DHENKANAL SADAR /242 /2026 ()	AOD2025000009C202600054
39	D-BLAPL/16397/2026	STATE OF ODISHA TARANISEN ROUT VS	BISWARANJAN DALAI VS	// BHADRESWAR /109 /2026 ()	AOR20220003722C202600098
40	D-BLAPL/16398/2026	STATE OF ODISHA RAJ KISHOR SAMAL VS	SAUBHAGYA KETAN NAYAK VS	// BERHAMPUR TOWN /157 /2026 ()	AOR20220001207C202600041
41	D-BLAPL/16399/2026	STATE OF ODISHA SAHIL RAULO @ SAHIL RAULA @ GUNJAN VS	RAJENDRA NARAYAN ROUT VS	// KABISURYANAGAR /232 /2026 ()	AOR20220001558C202600115
42	D-BLAPL/16401/2026	STATE OF ODISHA SANTUNU SETHY @ SANTUNU SETHI VS	RAJENDRA NARAYAN ROUT VS	// KABISURYANAGAR /232 /2026 ()	AOR20220001558C202600116
43	D-BLAPL/16406/2026	STATE OF ODISHA BIBEK @ BIBEKANAN LA KAK VS	MANORANJAN DAS VS	// DHENKANAL TOWN /359 /2026 ()	AOR20220000053C202600040
44	D-BLAPL/16407/2026	STATE OF ODISHA CHANDRAKANT SUBASH PATIL VS	MANORANJAN PADHY VS	// JEYPORE SADAR /100 /2021 ()	AOD20220003086C202600060
45	D-BLAPL/16410/2026	STATE OF ODISHA NATHA DAS VS	JYOTIRMAYA SAHOO VS	// NIMAKHANDI /217 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/16414/2026	NABIN SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	G.R.P.S. (TITILAGARH) /38 /2026 () //	
47	D-BLAPL/16420/2026	SOUMYA RANJAN CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	PHULBANI SADAR /34 /2026 () //	
48	D-BLAPL/16425/2026	MANAS KUMAR NATH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BASTA /305 /2025 () //	AOD20240000586C202600158
49	D-BLAPL/16433/2026	AMAN PATEL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SINAPALI /115 /2026 () //	
50	D-BLAPL/16434/2026	NIRAJ KUMAR VS STATE OF ODISHA	CHITTA RANJAN PATTTNAİK VS	LACHHIPUR /10 /2026 () //	
51	D-BLAPL/16439/2026	KARTİK ROUT @ KARTIKA ROUT @ DRUMSEN ROUT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /378 /2025 () //	
52	D-BLAPL/16440/2026	HADIA @ SUKANTA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /312 /2019 () //	
53	D-BLAPL/16441/2026	ABDUL KHALİK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 () //	
54	D-BLAPL/16442/2026	R. SARAN VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /117 /2025 () //	
55	D-BLAPL/16445/2026	DIPAK JHA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /334 /2022 () //	
56	D-BLAPL/16446/2026	KARUNAKAR SAHU @ KARUNAKAR SAHOO VS STATE OF ODISHA	APARESH BHOI VS	SORO /63 /2026 () //	AOR20220001814C202600016
57	D-BLAPL/16447/2026	SHANU	AMIT KUMAR SAHU	RAYAGADA G.R.P. /62 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/16449/2026	PRAKASH KUMAR PRADHAN	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/16450/2026	JAGANNATH JANI	AMIT KUMAR SAHU	BORIGUMMA /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/16451/2026	MANOJ MUKHI	SURYAKANTA DWIBEDI	KHAJURIPADA /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/16457/2026	BULU BADATIYA	SURYAKANTA DWIBEDI	RAIKIA /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/16459/2026	RANDHEER KUMAR RAY	MANASI SETHI	CYBER CRIME AND ECO. OFFENCE, CUTTACK	AOR202400004450C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/16460/2026	SIBANANDA MOHAPATRA	LAXMINARAYAN RAYATSINGH	Maitri Vihar PS /264 /2025	AOD20240000645C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/16461/2026	RABINDRA BARIK	BISWAJIT RANJAN TRIPATHY	BAUNISUNI /12 /2026	AOR20260000166C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/16462/2026	PRINCE RAJ	BISWAJIT RANJAN TRIPATHY	CYBER CRIME AND ECO. OFFENCE, CUTTACK	AOR20240000166C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/16463/2026	KALIA SAHU	SUBODH KUMAR MOHANTY	JAGANNATHA PRASAD /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/16464/2026	KRUSHNA BEHERA @ BAGA	SURYAKANTA DWIBEDI	RAIKIA /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/16469/2026	KOLEKA PURUNDRA TEYAN @ PURENDAR KULESIK	S.K. ZAFARULLA	BANDHUGOAN /54 /2024	
		VS	VS	()	

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69	D-BLAPL/16473/2026	STATE OF ODISHA SK. AFZAL @ SEK AFJAL VS	SK. ZAFARULLA VS	// GORUMOHISANI /42 /2025 ()	
70	D-BLAPL/16475/2026	STATE OF ODISHA DHANESWAR NAYAK VS	SUKANTA KUMAR DALAI VS	// JHIRPANI P.S. /61 /2026 ()	
71	D-BLAPL/16476/2026	STATE OF ODISHA B. HARIPRASAD VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /165 /2026 ()	
72	D-BLAPL/16479/2026	STATE OF ODISHA ACHA PULAKA VS	SK. ZAFARULLA VS	// BANDHUGOAN /54 /2024 ()	
73	D-BLAPL/16480/2026	STATE OF ODISHA DHANESWAR SARAKA VS	SUBASH CHANDRA MOHANTY VS	// MUNIGUDA /75 /2021 ()	
74	D-CMP/25272/2026	STATE OF ODISHA SAROJINI MAHARANA VS	SIDHESWAR RATH VS	// // ()	
75	D-CMP/25307/2026	PRAKASH CHANDRA MAHAPATRA RASHMI RANI PANIGRAHI VS	RAJU KUMAR SATPATHY VS	// // ()	
76	D-CMP/25334/2026	ANIL KUMAR SAHU ABHISEK DAS VS	RAMESWAR ROUTRAY VS	// // ()	AOR20220003615C202600004
77	D-CMP/25336/2026	HEMANT KUMAR JENA PEOPLES EMPOWERMENT TRUST VS	RAJJEET ROY VS	// // ()	AOR20220001462C202600054
78	D-CMP/25361/2026	RASANANDA BARIK SAILABALA SAHOO @ SAHU VS	DEBENDRA KUMAR DHAR VS	// // ()	
79	D-CONTC/25233/2026	RAMAKRUSHNA SAHOO AMAR KUMAR BEHERA VS	ADV. VS	// // ()	
		BHASKARJYOTI SHARMA, IAS		//	

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80	D-CONTC/25237/2026	A.ARUN KUMAR VS USHA PADHEE, I.A.S	ADV. VS	// ()	
81	D-CONTC/25239/2026	DINABANDHU HALWA VS DR.N.TRIRUMALA NAIK, IAS	ADV. VS	// ()	
82	D-CONTC/25309/2026	BISHNUPRIYA SAHU VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// ()	
83	D-CONTC/25316/2026	SWAGATIKA DAS VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// ()	
84	D-CONTC/25320/2026	BISWANATH SAHOO VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// ()	
85	D-CONTC/25327/2026	BASANTI SAHU VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// ()	
86	D-CONTC/25339/2026	BRUNDABAN DASH VS RASMITARANI TARASIA, SECRETARY, ODISHA STATE HOUSING BOARD	SUDEEP KUMAR SARANGI VS	// ()	AOD20260000163C202600051
87	D-CONTC/25345/2026	DINESH KUMAR NAYAK VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT.	ADV VS	// ()	AOR20220001657C202600094
88	D-CRLA/16307/2026	BAPUN SINGH @ GUNIA BABA VS STATE OF ODISHA	NIRANJAN LENKA VS	KHUNTA /177 /2025 ()	
89	D-CRLA/16316/2026	KANTILAL MUGREE VS STATE OF ODISHA(VIG.)	RABI NARAYAN BEHERA VS	BALASORE VIGILANCE /34 /2012 ()	
90	D-CRLA/16329/2026	ANASUYA ROUT VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	TUMUSINGA /77 /2020 ()	
91	D-CRLA/16337/2026	AKHAYA GAUNTIA	UMA CHARAN MISHRA	KOTOAGARH /146 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/16349/2026	JAGANNATH DAS	NIRANJAN PANDA	BOUDH /260 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/16375/2026	RADHASHYAM PANIGRAHI	SALAUDDIN KHAN	KODALA /425 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/16391/2026	KAMAL MALLICK @ LALU	ASHOK KUMAR SARANGI	JAJPUR SADAR /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/16427/2026	DILLIP KUMAR JENA	ANIRUDHA DAS	MAHILA P.S.(BBSR) /250 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/16292/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	JINURANI	MALKANGIRI /20 /2024	AOD20260000172C202600056
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/16308/2026	SANJAYA SWAIN @ SANJAY SWAIN	SANJAY KUMAR PRADHAN	KABISURYANAGAR /55 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/16314/2026	PRABHASINI PATRA	JANAKI KANTA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/16339/2026	SWARNALATA SATPATHY	DEBI PRASAD PATTNAIK	INFOCITY PS /684 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/16359/2026	PRAMOD KUMAR MALLIK	AJAYA KUMAR JENA	PHULBANI SADAR /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/16364/2026	BENUDHAR DASH	HEMANT KUMAR MUND	BHUBANESWAR VIGILANCE /48 /2008	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
102	D-CRLMC/16385/2026	BABAJI DAS	BISWARANJAN DALAI	/ /	AOR20220003722C202600100
		VS	VS	()	

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103	D-CRLMC/16396/2026	STATE OF ODISHA TUNA @ SK.SULTAN VS	KULDEEP MOHANTY VS	// BALASORE TOWN /169 /2011 ()	AOD20240000012C202600162
104	D-CRLMC/16400/2026	STATE OF ODISHA JAVED HASSAN VS	SOUMYA RANJAN DAS VS	// PLANTSITE /355 /2019 ()	
105	D-CRLMC/16405/2026	STATE OF ODISHA OREX MINERALS LTD VS	SUDEEP KUMAR SARANGI VS	// // ()	AOD20260000163C202600050
106	D-CRLMC/16408/2026	STATE OF ODISHA JAY PRAKASH SETH VS	SUSANTA KUMAR NAYAK VS	// BARGARH /204 /2012 ()	
107	D-CRLMC/16411/2026	STATE OF ODISHA JATIN TIRKEY VS	SUSHANTA HARICHANDAN VS	// CHHEND /113 /2023 ()	
108	D-CRLMC/16415/2026	STATE OF ODISHA GOUTAM KUMAR PALAI @ SILU VS	JYOTIRMAYA SAHOO VS	// SURADA /66 /2012 ()	
109	D-CRLMC/16419/2026	STATE OF O SAMIM AHAMMED VS	SURYAKANTA DWIBEDI VS	// CYBER CRIME AND E.O, BALASORE /1 /2021 ()	
110	D-CRLMC/16423/2026	STATE OF ODISHA KARUNAKAR SAHU @ KARUNAKAR SAHOO VS	APARESH BHOI VS	// SORO /63 /2026 ()	AOR20220001814C202600015
111	D-CRLMC/16426/2026	STATE OF ODISHA TAPAS CHANDRA DEY @ KALIA @ RASHMI @ TAPAS VS	SURYAKANTA DWIBEDI VS	// MARKAT NAGAR /79 /2008 ()	
112	D-CRLMC/16470/2026	STATE OF ODISHA AMIT PAIKRAY @ AMIT KUMAR PAIKRAY VS	MANORANJAN DAS VS	// KHANDAGIRI P.S. /389 /2026 ()	AOR20220000053C202600043
113	D-CRLMC/16478/2026	STATE OF ODISHA TAPAS SWAIN VS	PANCHANAN PANIGRAHI VS	// // ()	AOD20250000009C202600059
		STATE OF ODISHA		//	

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114	D-CRLMP/16309/2026 CRLMP/713/2026	PRAVA RANJAN MISHRA VS SUPERINTENDENT OF POLICE, GANJAM	SIDHARTHA MISHRA VS	KABISURYANAGAR /88 /2023 () //	
115	D-CRLMP/16353/2026	KUMUDINI SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //	
116	D-CRLMP/16355/2026	BINAYA KUMAR SARANGI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 () //	
117	D-CRLMP/16374/2026	PURNIMA RAY VS STATE OF ODISHA	PALLAV KUMAR ROUSTRAY VS	//0 () //	
118	D-CRLMP/16435/2026	DHRUBA CHARAN DASH VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	//0 () //	
119	D-FAO/25248/2026	AJAYA KUMAR NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
120	D-FAO/25253/2026	M.C. OF SALIA VIDYA NIKETAN(HIGH SCHOOL), MANENDRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
121	D-FAO/25324/2026	O.S.R.T.C., BHUBANESWAR VS NIRANJAN BARIK	SIDHARTH PRASAD DAS VS	// () //	
122	D-FAO/25328/2026	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS RAKESH KUMAR BEHERA	PRASANTA KUMAR MAHALI VS	// () //	
123	D-FAO/25340/2026	MANAGER, T.P.HUB, NATIONAL INSURANCE CO.LTD., CUTTACK VS SATYAJIT SAHOO	PRASANTA KUMAR MAHALI VS	// () //	
124	D-FAO/25344/2026	ARATI NAYAK VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
125	D-MACA/25315/2026	D.M., SHRIRAM GENERAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		PRAMITA THAKUR		//	
126	D-MACA/25338/2026	KALPANA MAHURIA	DEBASISH PATNAIK	//	
		VS	VS	0	
		SANJAY KUMAR GOLECHHA		//	
127	D-MATA/25294/2026	KISHOR KUMAR SAHU	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		MONIKA SAHU		//	
128	D-MATA/25314/2026	DIPTIMAYEE PATRA @ SWAIN	BIBHUTI RANJAN MOHANTY	//	
		VS	VS	0	
		PRASANTA KUMAR PATRA		//	
129	D-RPFAM/25229/2026	DIPTI RANJAN SAHOO	RAMDAS ACHARY	//	
		VS	VS	0	
		SUSAMA BEHERA		//	
130	D-RPFAM/25300/2026	BIJAYALAXMI BADAJENA@PAIKARAY	SATYA RANJAN PATI	//	
		VS	VS	0	
		TARAPRASAD PAIKARAY		//	
131	D-RPFAM/25346/2026	RUPAK KUMAR MUKHI	SUSHANTA HARICHANDAN	//	
		VS	VS	0	
		SANDHYARANI MUKHI		//	
132	D-RPFAM/25355/2026	TIKAN SAHU	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		LOCHAN SAHU		//	
133	D-RSA/25349/2026	SANTOSH KUMAR MOHANTY	SUMIT KUMAR MOHANTY	//	
		VS	VS	0	
		SUKANTA KUMAR SAHOO		//	
134	D-TRP(C)/25354/2026	KALINGA MOHANTY	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		SMITARANI JENA		//	
135	D-WA/25246/2026	SUCHISMITA PATI	ASHOK KUMAR BEHERA	//	
	WA/804/2026	VS	VS	0	
		STATE OF ODISHA		//	
136	D-WA/25260/2026	M/S. AISHWARJYALAXMI HEALTH AND HOSPITALITY PRIVATE LIMITED	ANURAG KUMAR MISHRA	//	
		VS	VS	0	

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137	D-WA/25329/2026	TATA POWER COMPANY LTD.,MUMBAI STATE OF ODISHA VS RAMESH CHANDRA DAS	PRABIR KUMAR RAY,A.G.A VS	// // ()	LOD20240000200C202600185
138	D-WA/25331/2026	STATE OF ODISHA VS SUBASH CHANDRA NAYAK	PRABIR KUMAR RAY,A.G.A VS	// // ()	LOD20240000200C202600184
139	D-WA/25347/2026	AKULA MALLICK VS STATE OF ODISHA	Asutosh Rout VS	// // ()	AOD20230000737C202600084
140	D-WA/25358/2026	ODISHA GRAMEEN BANK, BBSR VS NABA KISHORE SAHOO	KHAN MAHMOODUL HASAN NIAMATI VS	// // ()	
141	D-WP(C)/25227/2026	PRAGNYA PRASABINI ACHARYA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()	
142	D-WP(C)/25228/2026	BUDHAN SHAW VS THE DEPUTY DIRECTOR, CONSOLIDATION, PURI	MANOJ KUMAR MALLICK VS	// // ()	
143	D-WP(C)/25230/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// // ()	
144	D-WP(C)/25231/2026	DIPAK KUMAR RAY VS THE DEPUTY DIRECTOR, CONSOLIDATION, PURI	MANOJ KUMAR MALLICK VS	// // ()	
145	D-WP(C)/25232/2026 WP(C)/17406/2026	DILLIP KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// // ()	
146	D-WP(C)/25234/2026	RAJANI KANTA PATRO VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// // ()	
147	D-WP(C)/25235/2026	KUMADABANDHU @ KUMUDABANDHU PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600066

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148	D-WP(C)/25236/2026	BALLABH CHARAN PANI VS THE COLLECTOR , JAGATSINGHPUR	DEVI PRASAD DASH VS	// 0 //	
149	D-WP(C)/25238/2026	BHARAT KANDI VS THE COLLECTOR CUM DISTRICT MAGISTRATE, PURI	GANESH PRASAD SAMAL VS	// 0 //	
150	D-WP(C)/25240/2026 WP(C)/17387/2026	UTKAL KHADI MANDAL, KHORDHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
151	D-WP(C)/25241/2026 WP(C)/17396/2026	PRASANTA KUMAR SAHOO VS THE STATE OF ORISSA	KRUSHNA CHANDRA RATHA VS	// 0 //	
152	D-WP(C)/25242/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //	
153	D-WP(C)/25243/2026	PRAKASH KUMAR JENA VS SONAM JENA	DURGADATTA MOHAPATRA VS	// 0 //	
154	D-WP(C)/25244/2026	MOHAN KUMBHAR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
155	D-WP(C)/25245/2026	JAYA KRISHNA PANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
156	D-WP(C)/25247/2026	SUDAM JENA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
157	D-WP(C)/25249/2026	BASIR KHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
158	D-WP(C)/25250/2026	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
159	D-WP(C)/25251/2026	SWARNALIKA RAY	SHASHI BHUSAN JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/25252/2026	SITARAM BEHERA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/25254/2026	BIDYADHAR BEHERA	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/25255/2026	CHINMAYA ROUTRAY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/25256/2026	JAYADEB PADHAN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/25258/2026	KEFATUN BIBI	DR. SUSANT KUMAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/25259/2026	BANDITA ROUTRAY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/25261/2026	SUMANT KUMAR BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/25262/2026	PURANDARA BHOI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/25263/2026	DEBENDRA KUMAR DASH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/25264/2026	PRAHALLAD SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/25265/2026	MIHIR KUMAR SARANGI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	

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171	D-WP(C)/25266/2026	STATE OF ODISHA AMULYA CHANDRA ACHARYA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
172	D-WP(C)/25267/2026	STATE OF ODISHA JOYEL KUMAR NANDA VS	SHASHI BHUSAN JENA VS	// // 0	
173	D-WP(C)/25268/2026	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
174	D-WP(C)/25269/2026	STATE OF ODISHA ARJYA SEKHER SAHU VS	MAHENDRA KUMAR SAHOO VS	// // 0	
175	D-WP(C)/25270/2026	STATE OF ODISHA SOMANATH MOHANTY VS	KARTIK CHANDRA TRIPATHY VS	// // 0	
176	D-WP(C)/25271/2026	IDBI BANK LTD, KHURDA SUKANTA KUMAR PANDA VS	SHASHI BHUSAN JENA VS	// // 0	
177	D-WP(C)/25273/2026	STATE OF ODISHA RAJENDRA KUMAR PARHI VS	MAHENDRA KUMAR SAHOO VS	// // 0	
178	D-WP(C)/25274/2026	STATE OF ODISHA SADASIBA DASH VS	KARTIK CHANDRA TRIPATHY VS	// // 0	
179	D-WP(C)/25275/2026	BRANCH MANAGER, HDFC BANK LTD, CUTTACK SUKANTI KHUNTIA VS	PRAVAT KUMAR NAYAK VS	// // 0	
180	D-WP(C)/25276/2026	STATE OF ODISHA SANGYA SAGARIKA SAHU VS	SHASHI BHUSAN JENA VS	// // 0	
181	D-WP(C)/25277/2026	STATE OF ODISHA PARVATI GHANASHYAM RICE MILLS, PVT.LTD, KENDRAPARA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
		BANK OF INDIA, CUTTACK		//	

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182	D-WP(C)/25278/2026	RASMITA OJHA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
183	D-WP(C)/25279/2026	SUKANTI KHUNTIA VS H.D.F.C.BANK, BHUBANESWAR	PRAVAT KUMAR NAYAK VS	// 0 //	
184	D-WP(C)/25280/2026	SANJAY KUMAR SAHU VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202600014
185	D-WP(C)/25281/2026	SONALI MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
186	D-WP(C)/25282/2026	NARDEEP SINGH KHANDUJA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600092
187	D-WP(C)/25283/2026	ADAITA KUMAR ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
188	D-WP(C)/25284/2026	MANJARI NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
189	D-WP(C)/25285/2026	SARAT CHANDRA BHOLA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //	
190	D-WP(C)/25286/2026	SUSHIL KUMAR KHEMKA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600093
191	D-WP(C)/25287/2026	DAMAYANTEE ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
192	D-WP(C)/25288/2026	MADHUSUDAN PARIDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
193	D-WP(C)/25289/2026	LALIT KUMAR GHOSH	SUMIT KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/25290/2026	JULLY SWAIN @ JULLY DAS	MAMATA MISHRA	//	
		VS	VS	0	
		TAHASILDAR, CUTTACK		//	
195	D-WP(C)/25291/2026	MADHUSUDAN SAHOO	DAYANIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/25292/2026	PRIYAMBADA PANDA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/25293/2026	MADAN KUMAR PARIMANIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/25295/2026	KATIRAM SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/25296/2026	PRIYADARSHINEE PADHAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/25297/2026	KAVI SANGRAM KESHARI SATPATHY @ KAVI SATPAT	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/25298/2026	BHIMASEN DAS	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/25299/2026	SADHANA MALIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/25301/2026	DEBASISH NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/25302/2026	GUNAKARA DAS	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	

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205	D-WP(C)/25303/2026	STATE OF ODISHA JANA SISA VS	AFRAAZ SUHAIL VS	// // 0	AOD20240000544C202600016
206	D-WP(C)/25304/2026	THE SECRETARY, MINISTRY OF TRIBAL AFFAIRS AMITA PANDA VS	SUSHREE SANGITA PASAYAT VS	// // 0	
207	D-WP(C)/25305/2026	STATE OF ODISHA SADASIBA MOHAPATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
208	D-WP(C)/25306/2026	STATE OF ODISHA TRILOCHAN BARIK VS	SHASHI BHUSAN JENA VS	// // 0	
209	D-WP(C)/25308/2026	STATE OF ODISHA SUVASHREE RANJITA PRUSTY VS	PRANAB KUMAR SAMANTRAY VS	// // 0	
210	D-WP(C)/25310/2026	STATE OF ODISHA RAMESH CHANDRA PANDA VS	SUSHREE SANGITA PASAYAT VS	// // 0	
211	D-WP(C)/25311/2026	STATE OF ODISHA SATYABRAT PAIKRAY VS	SHASHI BHUSAN JENA VS	// // 0	
212	D-WP(C)/25312/2026	STATE OF ODISHA PRADIP PATEL VS	CHITTA RANJAN MISHRA VS	// // 0	
213	D-WP(C)/25313/2026	STATE OF ODISHA NIRMAL CHANDRA RAY VS	SUSHREE SANGITA PASAYAT VS	// // 0	
214	D-WP(C)/25317/2026	STATE OF ODISHA JHAPUDU BAG VS	MAHENDRA KUMAR SAHOO VS	// // 0	
215	D-WP(C)/25318/2026	STATE OF ODISHA RAJANI BEHERA VS UNION OF INDIA	SURYAKANTA DASH VS	// // 0 //	

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216	D-WP(C)/25319/2026	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	ANIRUDHA NAYAK VS	// 0 //	
217	D-WP(C)/25321/2026	CHINTAMANI SAHOO VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	DAYANIDHI MISHRA VS	// 0 //	
218	D-WP(C)/25322/2026	MOHAN PADHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
219	D-WP(C)/25323/2026	CHITTA RANJAN SWAIN VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
220	D-WP(C)/25325/2026	ISHAAN INSTITUTE OF MEDICAL SCIENCE VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	AOD20250000901C202600011
221	D-WP(C)/25326/2026	TANUJA KUMAR JENA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
222	D-WP(C)/25329/2026	HIMANSU SEKHAR SAHOO VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
223	D-WP(C)/25330/2026	SK.ELIAAS VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //	
224	D-WP(C)/25332/2026	BENUDHAR BARIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
225	D-WP(C)/25333/2026	SATYAJIT SAHOO VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
226	D-WP(C)/25335/2026	ANANDA BIRUA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
227	D-WP(C)/25337/2026	PANCHANAN KANHAR	TAPAN KUMAR BISWAL	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/25341/2026	AMULYA ROUT	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/25342/2026	SAYED MOHAMMAD ISHAQUE @ BISMILLA KHAN @ SKYED MOHAMMAD ISHAN		//	
		VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE, ANGUL		//	
230	D-WP(C)/25343/2026	MADHU SUDAN PALLAI	BIBHUDATTA KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/25348/2026	DEBENDRA KUMAR DAS	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/25350/2026	SALAMINA NAYAK	SUSANTA KUMAR LENKA	//	AOR20220001299C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/25351/2026	MANORANJAN CHAKI	ANIRUDHA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/25352/2026	ASTHA MANTRA BASINI, SHG, BHANDARIPOKHARIS BIHARAK	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/25353/2026	SHYAM SUNDAR CHAKI	ANIRUDHA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/25356/2026	SAMUEL DEOGAM	ANIRUDHA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/25357/2026	PRAVAKAR MISHRA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
		COLLECTOR, KENDRAPARA		//	
238	D-WP(C)/25359/2026	NABA KISHORE PATRA	SURYANARAYAN BISWAL	//	AOR20220001325C202600010
		VS	VS	()	

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239	D-WP(C)/25360/2026	STATE OF ODISHA PARAMANANDA SETHI VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
240	D-WP(C)/25362/2026	STATE OF ODISHA PURUSOTTAM BARIK VS	SUKANTA KUMAR DALAI VS	// // 0	
241	D-WP(C)/25363/2026	STATE ELECTION COMMISSION OF ODISHA, BHUBANESWAR SIRIDI SAI, SHG, BHANDARIPOKHARI, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0	
242	D-WP(C)/25364/2026	STATE OF ODISHA SRIDHAR MOHANTY VS	HRUDANANDA MOHAPATRA VS	// // 0	
243	D-WP(C)/25365/2026	STATE OF ODISHA MANOJ KUMAR NAIK VS	UMESH CHANDRA MOHANTY VS	// // 0	AOD20250001183C202600032
244	D-WP(C)/25366/2026	STATE OF ODISHA VEER PRAKASH VS	RAJESWAR HOTA VS	// // 0	
245	D-WP(C)/25367/2026	THE SECY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR VEER PRAKASH VS	RAJESWAR HOTA VS	// // 0	
246	D-WP(C)/25368/2026	THE SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR VEER PRAKSH VS	RAJESWAR HOTA VS	// // 0	
247	D-WP(C)/25369/2026	THE SECY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR VEER PRAKASH VS	RAJESWAR HOTA VS	// // 0	
248	D-WP(C)/25370/2026	THE SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR VEER PRAKSH VS	RAJESWAR HOTA VS	// // 0	
249	D-WP(C)/25371/2026	THE SECY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR VEER PRAKSH VS	RAJESWAR HOTA VS	// // 0	
		THE SECY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/25372/2026	VEER PRAKASH VS THE SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	RAJESWAR HOTA VS	// ()	
251	D-WP(C)/25373/2026	VEER PRAKASH VS THE SECY,BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	RAJESWAR HOTA VS	// ()	
252	D-WP(C)/25374/2026	VEER PRAKASH VS THE SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	RAJESWAR HOTA VS	// ()	
253	D-WP(C)/25375/2026	VEER PRAKASH VS THE SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	RAJESWAR HOTA VS	// ()	
254	D-WPCRL/16344/2026 WPCRL/68/2026	AKSHAYA KUMAR JENA VS STATE OF ODISHA	BASUDEV PUJARI VS	//0 () //	
255	D-WPCRL/16366/2026	LAMBODAR PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 () //	
256	D-ABLAPL/16291/2026	KANAKALATA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /132 /2026 () //	
257	D-ABLAPL/16293/2026	SANTOSH DHAL @ SANTOSH KUMAR DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /98 /2026 () //	
258	D-ABLAPL/16294/2026	DAMODAR PANIGRAHI VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHAIRA /73 /2026 () //	AOD20220004505C202600067
259	D-ABLAPL/16295/2026	SK MOZAHID HOSSAIN QUADRI @ RIKI VS STATE OF ODISHA	BHARAT JALLI VS	BHADRAK TOWN /342 /2026 () //	AOD20240000581C202600065
260	D-ABLAPL/16296/2026	PRATAP CHANDRA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /11 /2026 () //	
261	D-ABLAPL/16297/2026	SHRADHANJALI BISOI	BHARAT JALLI	LAXMISAGAR P.S. /197 /2026	AOD20240000581C202600064

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-ABLAPL/16298/2026	STATE OF ODISHA SUMANTA BISOI	BHARAT JALLI	LAXMISAGAR P.S. /197 /2026	AOD20240000581C202600063
		VS	VS	()	
263	D-ABLAPL/16299/2026	STATE OF ODISHA PARTHA PRITAM PRADHAN @ GURU	PRANAB RANJAN CHHATOI	BANKI /81 /2026	
		VS	VS	()	
264	D-ABLAPL/16300/2026	STATE OF ODISHA BALARAM DASH	DEEPAK KU SAHOO	DERABIS /120 /2026	
		VS	VS	()	
265	D-ABLAPL/16301/2026	STATE OF ODISHA SANTOSH BHUTIA @ SANTOSH KUMAR BHUTIA	ARIJEET MISHRA	ANGUL SADAR PS /991 /2022	
		VS	VS	()	
266	D-ABLAPL/16302/2026	STATE OF ODISHA SUJA SUTAR @ SAJAN SUTAR	DEEPAK KU SAHOO	MARSHAGHAI /224 /2026	
		VS	VS	()	
267	D-ABLAPL/16303/2026	STATE OF ODISHA BIKASH DHAL	ARIJEET MISHRA	JAKHAPURA /98 /2026	
		VS	VS	()	
268	D-ABLAPL/16304/2026	STATE OF ODISHA SAYAD ALAM ALLI	PRANAB RANJAN CHHATOI	BALANGA /160 /2026	
		VS	VS	()	
269	D-ABLAPL/16306/2026	STATE OF ODISHA BIGYAN MOHANTY	DEEPAK KU SAHOO	MARSHAGHAI /58 /2026	
		VS	VS	()	
270	D-ABLAPL/16310/2026	STATE OF ODISHA SK. AKBAR ALI	DEEPAK KU SAHOO	KENDRAPARA SADAR /313 /2026	
		VS	VS	()	
271	D-ABLAPL/16313/2026	STATE OF ODISHA PABITRA MOHANTY	ARIJEET MISHRA	RAJNAGAR /218 /2026	
		VS	VS	()	
272	D-ABLAPL/16317/2026	STATE OF ODISHA SOUMYARANJAN PRADHAN	BIJAYA KUMAR SAHOO	ODAGAON /127 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/16320/2026	STATE OF ODISHA TUSAR MALLIK @ TUSHAR MALLICK VS	ARIJEET MISHRA VS	// DASARATHPUR /130 /2026 ()	
274	D-ABLAPL/16322/2026	STATE OF ODISHA SHIVNARAYAN VS	BRAJA MOHAN SARANGI VS	// KHAMAR /158 /2026 ()	
275	D-ABLAPL/16323/2026	STATE OF ODISHA LILI MALLIK VS	ASIT KUMAR JENA VS	// BRAMHA BARADA /106 /2026 ()	
276	D-ABLAPL/16324/2026	STATE OF ODISHA SHIVNARAYAN VS	BRAJA MOHAN SARANGI VS	// PARJANG /302 /2026 ()	
277	D-ABLAPL/16325/2026	STATE OF ODISHA PRABODHA PARIDA VS	MANAS KUMAR CHAND VS	// EOW,BHUBANESWAR /8 /2026 ()	
278	D-ABLAPL/16326/2026	STATE OF ODISHA SANTANU PANIGRAHI VS	SARBESWAR SAHOO VS	// KHAIRA /73 /2026 ()	AOD20220004505C202600069
279	D-ABLAPL/16327/2026	STATE OF ODISHA RASA BHIMA VS	SANJAY KUMAR PRADHAN VS	// JARADA /167 /2026 ()	
280	D-ABLAPL/16330/2026	STATE OF ODISHA ANUJA PRADHAN VS	SANJAYA KUMAR PANIGRAHI VS	// KIAKATA /67 /2026 ()	
281	D-ABLAPL/16331/2026	STATE OF ODISHA SANTOSH KUMAR PALTASINGH @ SANTA VS	HEMANT KU. TRIPATHY VS	// INFOCITY PS /424 /2026 ()	
282	D-ABLAPL/16333/2026	STATE OF ODISHA CHANDRA SEKHAR JENA VS	BHABANI SHANKAR DASPARIDA VS	// BERHAMPUR /52 /2026 ()	
283	D-ABLAPL/16335/2026	STATE OF ODISHA VAISHALI VS	DR. SUSANT KUMAR KANUNGO VS	// EOW,BHUBANESWAR /8 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/16338/2026	GANGA @ GANGADHAR SING VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ / 0 () //	
285	D-ABLAPL/16340/2026	BAPI BESAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /190 /2026 () //	
286	D-ABLAPL/16341/2026	SK. IMAMUL HAQUE VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BRAMHA BARADA /23 /2026 () //	
287	D-ABLAPL/16343/2026	SOHAN RAM VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	JUJUMURA /85 /2026 () //	
288	D-ABLAPL/16346/2026	BIKASH JHARIAL @ BIKASH NAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /174 /2026 () //	AOR20220001328C202600066
289	D-ABLAPL/16347/2026	NARENDRA NATH MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAIRANGPUR (RURAL) /110 /2026 () //	
290	D-ABLAPL/16348/2026	ANANTA SATAPATHY VS STATE OF ODISHA	ARCHANA MOHANTY VS	KUMBHARAPARA /100 /2026 () //	
291	D-ABLAPL/16350/2026	ARNAPURNA MAHARANA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	TIKABALI /116 /2026 () //	
292	D-ABLAPL/16352/2026	JANMEJAYA MOHARANA @ JAGAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /87 /2026 () //	
293	D-ABLAPL/16354/2026	MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	NAYAGARH /143 /2026 () //	AOR20220001225C202600011
294	D-ABLAPL/16358/2026	DIPTI RANJAN PRADHAN @ DIPTIRANJAN @ BEDA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KHUNTUNI /73 /2026 () //	
295	D-ABLAPL/16363/2026	NALU @ LAL KISHORE SAHOO	JAYADEBA BEHERA	NAYAGARH /144 /2026	AOD20240000366C202600079

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/16367/2026	D.SURESH KUMAR	LALIT MOHAN MANGARAJ	BARGARH /281 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/16370/2026	ASHOK MAHARANA @ MOHARNA	KULDEEP MOHANTY	//	AOD20240000012C202600163
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/16371/2026	LAXMIKANTA PANIGRAHI @ LAXMI PANIGRAHI	JYOTIRMAYA SAHOO	K.NUAGAON /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/16376/2026	TANMAYA SAHOO	AYESHKANTA TRIPATHY	PURUNABAZAR /133 /2026	AOR20250001113C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/16378/2026	JYOTIRMAYA MOHANTY @ SIPUN	PRADEEP KUMAR KUNDU	NIALI /345 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/16387/2026	SWARNALATA JENA @ SWARNA JENA	SANJIT MISHRA	KANAS /71 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/16394/2026	BINAYA KUMAR SARANGI	ASHIS KUMAR MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/16395/2026	CHANDAN ROUT	NARENDRA KUMAR LENKA	KHANDAPARA /99 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/16402/2026	KEDAR PRADHAN @ ALOK KUMAR PRADHAN	NARENDRA KUMAR LENKA	ITAMATI /135 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/16403/2026	ALOK DAS	LOKESH GOURAV MOHARANA	BAIDYANATHPUR /199 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/16404/2026	SURAJ KUMAR AGASTI	TUKUNA KUMAR MISHRA	CHANDAHANDI /80 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/16409/2026	STATE OF ODISHA SADASIBA SELHY @TUKU VS	SATYANARAYAN MISHRA VS	// NIMAPADA /167 /2026 ()	AOR20220001303C202600027
308	D-ABLAPL/16412/2026	STATE OF ODISHA SANJAY MUDI VS	PRANAB KUMAR SAMANTRAY VS	// BALIAPANDA /135 /2026 ()	
309	D-ABLAPL/16413/2026	STATE OF ODISHA NALINI PRAVA SETHY VS	PRANAB KUMAR SAMANTRAY VS	// GHASIPURA /214 /2026 ()	
310	D-ABLAPL/16416/2026	STATE OF ODISHA RANJAN KUMAR PATRO VS	LALIT MOHAN MANGARAJ VS	// BARGARH /281 /2026 ()	
311	D-ABLAPL/16417/2026	STATE OF ODISHA BANKA BIHARI MALIK VS	SUSHANTA KUMAR DAS VS	// BRAMHA BARADA /103 /2026 ()	
312	D-ABLAPL/16418/2026	STATE OF ODISHA BASANTI OJHA VS	RITURANJAN CHHOTARAY VS	// KUAKHIA /159 /2026 ()	AOR20220003344C202600022
313	D-ABLAPL/16421/2026	STATE OF ODISHA OM @ NRUSINGHA ROUTRAY @ NRUSINGHA CHARAN VS	ROHIT KUMAR OTTA VS	// JAGATSINGPUR /319 /2017 ()	
314	D-ABLAPL/16422/2026	STATE OF ODISHA BHABANI SHANKAR BISHOYI VS	SATYA RANJAN MULIA VS	// NAYAPALLI P.S. /205 /2026 ()	
315	D-ABLAPL/16424/2026	STATE OF ODISHA PABITRA MOHAN BEHERA VS	SANJIT MISHRA VS	// PURI SADAR /231 /2026 ()	
316	D-ABLAPL/16428/2026	STATE OF ODISHA GITA SWAIN @ GITANJALI SWAIN VS	BIJAYANANDA SAMANTARAY VS	// RANPUR /90 /2021 ()	
317	D-ABLAPL/16429/2026	STATE OF ODISHA SK. MD.IBRAHIM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /199 /2026 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/16430/2026	BANTI SWAIN @ DEBADUTTA SWAIN VS STATE OF ODISHA	BIJAYANANDA SAMANTARAY VS	RANPUR /90 /2021 () //	
319	D-ABLAPL/16431/2026	HEMANTA KUMAR MOHARANA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	PIPLI /288 /2026 () //	AOD20240000645C202600025
320	D-ABLAPL/16432/2026	SK. AJGAR ALLI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /201 /2026 () //	
321	D-ABLAPL/16436/2026	SARAJUDDIN KHAN @ SIRAJUDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /203 /2026 () //	
322	D-ABLAPL/16437/2026	RUKMANI PANI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SINGLA /181 /2026 () //	
323	D-ABLAPL/16438/2026	RAJESH PATRA @ RAJA VS STATE OF ODISHA	BIDYADHAR MANSING VS	BALIPATNA /100 /2026 () //	
324	D-ABLAPL/16443/2026	HRUSHIKESH NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDAHANDI /80 /2026 () //	
325	D-ABLAPL/16444/2026	SEKH SAHED VS STATE OF ODISHA (EOW)	BHARAT BHUSAN ROURAY VS	EOW,BHUBANESWAR /8 /2026 () //	
326	D-ABLAPL/16448/2026	SARAT KUMAR DAS @ SARAT DAS VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	AIRPORT /188 /2026 () //	
327	D-ABLAPL/16452/2026	BADAL HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANDI /91 /2026 () //	
328	D-ABLAPL/16453/2026	PABITRA PRASANNA MOHANTY @ PABITRA MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HEMGIR /256 /2026 () //	
329	D-ABLAPL/16454/2026	NILAMBAR HARIJAN	SURYAKANTA DASH	PAPADAHANDI /91 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/16455/2026	NARAYANA NAIK @ NARAYAN NAIK	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/16456/2026	SANJAY KUMAR PANDA	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/16458/2026	ABHINAB MOHANTY	LALIT KUMAR MAHARANA	TIRTOL /287 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/16465/2026	SANTOSH KUMAR MOHANTY @ PINTU	SK. ZAFARULLA	GOP /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/16466/2026	SASMITA JENA	RAMAKANTA PANDA	KANDARPUR /175 /2023	AOD20240000348C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/16467/2026	MANORANJAN BARIKI	DEBASNAN DAS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/16468/2026	KAYA PINTU REDDY @ PINTU REDDY A PINTA REDDY	DEBAY KUMAR BEHERA	SAHID NAGAR P.S. /278 /2026	AOR20220001736C202600124
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/16471/2026	SAMBHU PATRA	LALIT MOHAN MANGARAJ	BARGARH /281 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/16472/2026	OM SAGAR @ OM	SOUMYA RANJAN DAS	PLANTSITE /397 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/16474/2026	KULAMANI PRADHAN	PANCHANAN PANIGRAHI	BHUBAN /247 /2026	AOD2025000009C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/16477/2026	MANAS RANJAN PRADHAN	PANCHANAN PANIGRAHI	//	AOD2025000009C202600057
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/16481/2026	STATE OF ODISHA MANAS KUMAR BAL VS STATE OF ODISHA	DEBASISH PATNAIK VS	// CYBER CRIME AND ECONOMIC OFFENCES, KENDRAPARA /2 /2026 () //	

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MISC CASES FILED on :01/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/14848/2026 WPCRL/64/2026	BIDYADHAR SAMAL MP	PARSURAM PANDA	16/2026
2	D-WPCRL/16366/2026 WPCRL/ /	LAMBODAR PATRA MP	SUBHRANSU BHUSAN MOHANTY	17/2026
3	D-CRLMP/16309/2026 CRLMP/713/2026	PRAVA RANJAN MISHRA MP	SIDHARTHA MISHRA	147/2026
4	D-CRLMP/2574/2024 CRLMP/181/2024	K.KANTAMMA REDDY MP		148/2026
5	D-TRP(C)/25354/2026 TRP(C)/ /	KALINGA MOHANTY MP	PRAVAT KUMAR MOHANTY	192/2026
6	D-RPFAM/25229/2026 RPFAM/ /	DIPTI RANJAN SAHOO MP	RAMDAS ACHARY	230/2026
7	D-RPFAM/25229/2026 RPFAM/ /	DIPTI RANJAN SAHOO MP	RAMDAS ACHARY	231/2026
8	D-RPFAM/25300/2026 RPFAM/ /	BIJAYALAXMI BADAJENA@PAIKARAY MP	SATYA RANJAN PATI	232/2026
9	D-RPFAM/25355/2026 RPFAM/ /	TIKAN SAHU MP	TUSAR KUMAR MISHRA	233/2026
10	D-MATA/25314/2026 MATA/ /	DIPTIMAYEE PATRA @ SWAIN MP	BIBHUTI RANJAN MOHANTY	339/2026
11	D-MATA/25314/2026 MATA/ /	DIPTIMAYEE PATRA @ SWAIN MP	BIBHUTI RANJAN MOHANTY	340/2026
12	D-BLAPL/4873/2026 BLAPL/1786/2026	SIVA SHANKAR DASH @ PINTU MP	MADAN MOHAN SWAIN	403/2026
13	D-BLAPL/13108/2026 BLAPL/4656/2026	SEIKH FIROZ @ SONU MP		404/2026
14	D-BLAPL/16451/2026 BLAPL/ /	MANOJ MUKHI MP	SURYAKANTA DWIBEDI	405/2026
15	D-RSA/25349/2026 RSA/ /	SANTOSH KUMAR MOHANTY MP	SUMIT KUMAR MOHANTY	878/2026
16	D-FAO/2884/2026 FAO/170/2026	D.M., M/S. TATA AIG GENERAL INSURANCE CO.LTD., MP	HOMLADI KHANNAK	911/2026
17	D-FAO/25248/2026 FAO/ /	AJAYA KUMAR NAYAK MP	MAHENDRA KUMAR SAHOO	912/2026
18	D-FAO/25253/2026 FAO/ /	M.C. OF SALIA VIDYA NIKETAN(HIGH SCHOOL), MP	MOHENDRANIKUNVAR SAHOO	913/2026
19	D-FAO/25051/2026 FAO/ /	MANAGER, T.P.HUB, NATIONAL INSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	914/2026
20	D-FAO/18757/2026 FAO/ /	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., MP	ANANDABHUBANESWAR	915/2026
21	D-FAO/18757/2026 FAO/ /	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., MP	ANANDABHUBANESWAR	916/2026
22	D-FAO/25324/2026 FAO/ /	O.S.R.T.C., BHUBANESWAR MP	SIDHARTH PRASAD DAS	917/2026
23	D-FAO/25324/2026 FAO/ /	O.S.R.T.C., BHUBANESWAR MP	SIDHARTH PRASAD DAS	918/2026
24	D-FAO/25328/2026 FAO/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	919/2026
25	D-FAO/25340/2026 FAO/ /	MANAGER, T.P.HUB, NATIONAL INSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	920/2026
26	D-FAO/25344/2026	ARATI NAYAK	DEBASISH PATNAIK	

	FAO/ /	MP		921/2026
27	D-ABLAPL/2170/2026	PRASANTA KUMAR NAYAK		
	ABLAPL/978/2026	MP		928/2026
28	D-ABLAPL/11907/2026	AMINA BISOYI @ AMIN BISOYEE		
	ABLAPL/4838/2026	MP		929/2026
29	D-ABLAPL/6467/2026	JAYANTA KUMAR GOCHHAYAT @ JAYANTA KUMAR RAMISHRA		
	ABLAPL/5173/2026	MP		930/2026
30	D-ABLAPL/7595/2026	SURESH KUMAR SWAIN @ PUJAHARI		
	ABLAPL/3280/2026	MP		931/2026
31	D-ABLAPL/17199/2024	RAMESH KUMAR PANDA		
	ABLAPL/6093/2024	MP		932/2026
32	D-ABLAPL/17198/2024	RAMESH KUMAR PANDA		
	ABLAPL/6026/2024	MP		933/2026
33	D-CMP/25272/2026	SAROJINI MAHARANA	SIDHESWAR RATH	
	CMP/ /	MP		1050/2026
34	D-CMP/2327/2026	KAILASH CHANDRA SAHOO	BIDYADHAR MANSING	
	CMP/170/2026	MP		1051/2026
35	D-CMP/25307/2026	RASHMI RANI PANIGRAHI	RAJU KUMAR SATPATHY	
	CMP/ /	MP		1052/2026
36	D-CMP/25361/2026	SAILABALA SAHOO @ SAHU	DEBENDRA KUMAR DHAR	
	CMP/ /	MP		1053/2026
37	D-CMP/25336/2026	PEOPLES EMPOWERMENT TRUST	RAJJEET ROY	
	CMP/ /	MP		1054/2026
38	D-MACA/25315/2026	D.M., SHRIRAM GENERAL INSURANCE COPRISANTA KUMAR MAHALI		
	MACA/ /	MP		1301/2026
39	D-MACA/25315/2026	D.M., SHRIRAM GENERAL INSURANCE COPRISANTA KUMAR MAHALI		
	MACA/ /	MP		1302/2026
40	D-MACA/25338/2026	KALPANA MAHURIA	DEBASISH PATNAIK	
	MACA/ /	MP		1303/2026
41	D-MACA/25338/2026	KALPANA MAHURIA	DEBASISH PATNAIK	
	MACA/ /	MP		1304/2026
42	D-CRLMC/16314/2026	PRABHASINI PATRA	JANAKI KANTA MAHAPATRA	
	CRLMC/ /	MP		1401/2026
43	D-CRLMC/13264/2025	N.ENKETI RAO DORA@M.ANIKETI RAO DORA		
	CRLMC/1690/2025	MP		1402/2026
44	D-CRLMC/9247/2026	SUBHAM SA @ SHUBHAM KUMAR SA		
	CRLMC/1081/2026	MP		1403/2026
45	D-CRLMC/16339/2026	SWARNALATA SATPATHY	DEBI PRASAD PATTNAIK	
	CRLMC/ /	MP		1404/2026
46	D-CRLMC/16359/2026	PRAMOD KUMAR MALLIK	AJAYA KUMAR JENA	
	CRLMC/ /	MP		1405/2026
47	D-CRLMC/16364/2026	BENUDHAR DASH	HEMANT KUMAR MUND	
	CRLMC/ /	MP		1406/2026
48	D-CRLMC/16405/2026	OREX MINERALS LTD	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		1407/2026
49	D-CRLA/2504/2025	SURYAKANTA GAJENDRA@RINKU	RAMDAS ACHARY	
	CRLA/190/2025	MP		1445/2026
50	D-CRLA/14096/2026	KAILASH DAS	HRUDANANDA MOHAPATRA	
	CRLA/450/2026	MP		1446/2026
51	D-CRLA/16307/2026	BAPUN SINGH @ GUNIA BABA	NIRANJAN LENKA	
	CRLA/ /	MP		1447/2026
52	D-CRLA/16307/2026	BAPUN SINGH @ GUNIA BABA	NIRANJAN LENKA	
	CRLA/ /	MP		1448/2026
53	D-CRLA/16307/2026	BAPUN SINGH @ GUNIA BABA	NIRANJAN LENKA	
	CRLA/ /	MP		1449/2026
54	D-CRLA/28606/2025	RAGHUNATH MAHARANA	JANMEJAYA KATIKIA	
	CRLA/1070/2025	MP		1450/2026
55	D-CRLA/38241/2025	LOKANATH MALLICK	GOREKHANATH DAS	
	CRLA/1443/2025	MP		1451/2026
56	D-CRLA/16316/2026	KANTILAL MUGREE	RABI NARAYAN BEHERA	
	CRLA/ /	MP		1452/2026
57	D-CRLA/16316/2026	KANTILAL MUGREE	RABI NARAYAN BEHERA	
	CRLA/ /	MP		1453/2026

58	D-CRLA/16329/2026 CRLA/ /	ANASUYA ROUT MP	BHABANI SHANKAR RAYAGURU	1454/2026
59	D-CRLA/31631/2025 CRLA/1169/2025	PAPUNI DALEI @ SUBHAM MP	BIRAJA PRASAD TRIPATHY	1455/2026
60	D-CRLA/16329/2026 CRLA/ /	ANASUYA ROUT MP	BHABANI SHANKAR RAYAGURU	1456/2026
61	D-CRLA/16375/2026 CRLA/ /	RADHASHYAM PANIGRAHI MP	SALAUDDIN KHAN	1457/2026
62	D-CRLA/16375/2026 CRLA/ /	RADHASHYAM PANIGRAHI MP	SALAUDDIN KHAN	1458/2026
63	D-CRLA/16375/2026 CRLA/ /	RADHASHYAM PANIGRAHI MP	SALAUDDIN KHAN	1459/2026
64	D-CRLA/12191/2026 CRLA/ /	SARADHARANI JENA MP	BIKRAM KESHARI RAJ	1460/2026
65	D-CRLA/16427/2026 CRLA/ /	DILLIP KUMAR JENA MP	ANIRUDHA DAS	1461/2026
66	D-CRLA/16427/2026 CRLA/ /	DILLIP KUMAR JENA MP	ANIRUDHA DAS	1462/2026
67	D-WA/25246/2026 WA/804/2026	SUCHISMITA PATI MP	ASHOK KUMAR BEHERA	1923/2026
68	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1924/2026
69	D-WA/17019/2026 WA/ /	INDIAN OVERSEAS BANK, GORUAL BRANCH MP	CHANDRA MOHANTY	1925/2026
70	D-WA/18169/2024 WA/834/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1926/2026
71	D-WA/18333/2024 WA/842/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1927/2026
72	D-WA/18276/2024 WA/843/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1928/2026
73	D-WA/18284/2024 WA/844/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1929/2026
74	D-WA/6777/2026 WA/339/2026	MD. MANSOOR AHMED MP	PRATIK DASH	1930/2026
75	D-WA/18290/2024 WA/845/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1931/2026
76	D-WA/18234/2024 WA/846/2024	ORISSA WATER SUPPLY AND SWERAGE BOARD MP	CHANDRA MOHANTY	1932/2026
77	D-WA/18189/2024 WA/847/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1933/2026
78	D-WA/18205/2024 WA/848/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1934/2026
79	D-WA/44383/2025 WA/1882/2025	UNION BANK OF INDIA MP	SANJAT DAS	1935/2026
80	D-WA/52087/2025 WA/180/2026	ODISHA GRAMEEN BANK, KHORDHA MP	KHAN MAHMOODUL HASAN NIAMATI	1936/2026
81	D-WA/18350/2024 WA/849/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1937/2026
82	D-WA/18298/2024 WA/850/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1938/2026
83	D-WA/18242/2024 WA/851/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1939/2026
84	D-WA/18273/2024 WA/852/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1940/2026
85	D-WA/18318/2024 WA/854/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1941/2026
86	D-WA/18339/2024 WA/855/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1942/2026
87	D-WA/18299/2024 WA/856/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1943/2026
88	D-WA/18357/2024 WA/857/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	CHANDRA MOHANTY	1944/2026
89	D-WA/18335/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	CHANDRA MOHANTY	

	WA/858/2024	MP		1945/2026
90	D-WA/18141/2024 WA/859/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1946/2026
91	D-WA/18135/2024 WA/860/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1947/2026
92	D-WA/18307/2024 WA/861/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1948/2026
93	D-WA/18266/2024 WA/862/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1949/2026
94	D-WA/18275/2024 WA/863/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1950/2026
95	D-WA/18297/2024 WA/864/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1951/2026
96	D-WA/18279/2024 WA/867/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1952/2026
97	D-WA/18328/2024 WA/868/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1953/2026
98	D-WA/18286/2024 WA/869/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1954/2026
99	D-WA/18265/2024 WA/870/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1955/2026
100	D-WA/18268/2024 WA/871/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1956/2026
101	D-WA/18269/2024 WA/872/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1957/2026
102	D-WA/25329/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1958/2026
103	D-WA/18294/2024 WA/877/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1959/2026
104	D-WA/25329/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1960/2026
105	D-WA/18258/2024 WA/878/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1961/2026
106	D-WA/25358/2026 WA/ /	ODISHA GRAMEEN BANK, BBSR MP	KHAN MAHMOODUL HASAN NIAMATI	1962/2026
107	D-WA/25358/2026 WA/ /	ODISHA GRAMEEN BANK, BBSR MP	KHAN MAHMOODUL HASAN NIAMATI	1963/2026
108	D-WA/18301/2024 WA/885/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1964/2026
109	D-WA/18347/2024 WA/887/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1965/2026
110	D-WA/21944/2025 WA/919/2025	ODISHA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1966/2026
111	D-WA/22007/2025 WA/920/2025	ODISHA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1967/2026
112	D-WA/22019/2025 WA/921/2025	ODISHA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1968/2026
113	D-WA/22022/2025 WA/922/2025	ODISHA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1969/2026
114	D-WA/22026/2025 WA/923/2025	ODISHA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1970/2026
115	D-WA/22024/2025 WA/926/2025	ODISHA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1971/2026
116	D-WA/22000/2025 WA/933/2025	ODISHA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1972/2026
117	D-WA/22017/2025 WA/934/2025	ODISHA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1973/2026
118	D-WA/20384/2024 WA/1181/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1974/2026
119	D-WA/24006/2024 WA/1470/2024	ORISSA WATER SUPPLY AND SEWERAGE MP	UNO/ASD/CHANDRA MOHANTY	1975/2026
120	D-WA/25331/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1976/2026

121	D-WA/25331/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1977/2026
122	D-WP(C)/25090/2026 WP(C)/ /	HAREKRUSHNA MALLIK MP	KSHIROD KUMAR ROUT	10490/2026
123	D-WP(C)/23147/2026 WP(C)/15806/2026	PRANAB KUMAR PATRA MP	ADYASIDHI MISHRA	10491/2026
124	D-WP(C)/25232/2026 WP(C)/17406/2026	DILLIP KUMAR SWAIN MP	DEEPAK KUMAR PANI	10492/2026
125	D-WP(C)/25234/2026 WP(C)/ /	RAJANI KANTA PATRO MP	SANJAY KUMAR DAS	10493/2026
126	D-WP(C)/34757/2021 WP(C)/34757/2021	KISHORE CHANDRA DAS MP	NIRANJAN LENKA	10494/2026
127	D-WP(C)/25236/2026 WP(C)/ /	BALLABH CHARAN PANI MP	DEVI PRASAD DASH	10495/2026
128	D-WP(C)/16201/2026 WP(C)/15461/2026	RAMA CHANDRA MISHRA MP		10496/2026
129	D-WP(C)/54736/2025 WP(C)/2057/2026	BASANTA KUMAR PATRA MP		10497/2026
130	D-WP(C)/54736/2025 WP(C)/2057/2026	BASANTA KUMAR PATRA MP		10498/2026
131	D-WP(C)/25240/2026 WP(C)/17387/2026	UTKAL KHADI MANDAL, KHORDHA MP	DEEPALI MAHAPATRA	10499/2026
132	D-WP(C)/25241/2026 WP(C)/17396/2026	PRASANTA KUMAR SAHOO MP	KRUSHNA CHANDRA RATHA	10500/2026
133	D-WP(C)/25243/2026 WP(C)/ /	PRAKASH KUMAR JENA MP	DURGADATTA MOHAPATRA	10501/2026
134	D-WP(C)/25244/2026 WP(C)/ /	MOHAN KUMBHAR MP	SHASHI BHUSAN JENA	10502/2026
135	D-WP(C)/25247/2026 WP(C)/ /	SUDAM JENA MP	SURAJ MOHANTY	10503/2026
136	D-WP(C)/35176/2023 WP(C)/35176/2023	JYOSHNA RANI PATRA MP	NIRANJAN LENKA	10504/2026
137	D-WP(C)/35179/2023 WP(C)/35179/2023	SUNKUR JYOTI AMA CHOUDHURY MP	NIRANJAN LENKA	10505/2026
138	D-WP(C)/25251/2026 WP(C)/ /	SWARNALIKA RAY MP	SHASHI BHUSAN JENA	10506/2026
139	D-WP(C)/25250/2026 WP(C)/ /	PRAKASH CHANDRA PRADHAN MP	SURAJ MOHANTY	10507/2026
140	D-WP(C)/25254/2026 WP(C)/ /	BIDYADHAR BEHERA MP	SURAJ MOHANTY	10508/2026
141	D-WP(C)/25255/2026 WP(C)/ /	CHINMAYA ROUTH MP	SHASHI BHUSAN JENA	10509/2026
142	D-WP(C)/25258/2026 WP(C)/ /	KEFATUN BIBI MP	DR. SUSANT KUMAR KANUNGO	10510/2026
143	D-WP(C)/25261/2026 WP(C)/ /	SUMANT KUMAR BEHERA MP	SHASHI BHUSAN JENA	10511/2026
144	D-WP(C)/25267/2026 WP(C)/ /	JOYEL KUMAR NANDA MP	SHASHI BHUSAN JENA	10512/2026
145	D-WP(C)/12912/2026 WP(C)/9799/2026	BISWANATH BEHERA MP		10513/2026
146	D-WP(C)/13705/2026 WP(C)/9881/2026	BIPIN BIHARI SETHA MP	AMIYA KUMAR MOHANTY	10514/2026
147	D-WP(C)/25271/2026 WP(C)/ /	SUKANTA KUMAR PANDA MP	SHASHI BHUSAN JENA	10515/2026
148	D-WP(C)/23260/2026 WP(C)/16687/2026	SISIRA KUMAR MISHRA MP	DR. JITENDRA KUMAR LENKA	10516/2026
149	D-WP(C)/25276/2026 WP(C)/ /	SANGYA SAGARIKA SAHU MP	SHASHI BHUSAN JENA	10517/2026
150	D-WP(C)/25275/2026 WP(C)/ /	SUKANTI KHUNTIA MP	PRAVAT KUMAR NAYAK	10518/2026
151	D-WP(C)/52198/2024 WP(C)/31755/2024	M/S FAMOUS SECURITY SERVICE, BBSR MP	M/S. DHANANJAYA MUND, MR. PRAFULLA KUMAR RATH, SR.ADV.	10519/2026
152	D-WP(C)/5861/2026	M/S PARADEEP PHOSPHATES LIMITED, JAGSINGHPUR	SHASHI BHUSAN SAMAL	

	WP(C)/4927/2026	MP		10520/2026
153	D-WP(C)/25278/2026 WP(C)/ /	RASMITA OJHA MP	SHASHI BHUSAN JENA	10521/2026
154	D-WP(C)/25277/2026 WP(C)/ /	PARVATI GHANASHYAM RICE MILLS, PVT. LTD. MP	PRASANTRAJAN PARSATAPATHY	10522/2026
155	D-WP(C)/25279/2026 WP(C)/ /	SUKANTI KHUNTIA MP	PRAVAT KUMAR NAYAK	10523/2026
156	D-WP(C)/25281/2026 WP(C)/ /	SONALI MOHANTY MP	SHASHI BHUSAN JENA	10524/2026
157	D-WP(C)/25283/2026 WP(C)/ /	ADAITA KUMAR ROUT MP	JAJATI KESHARI KHUNTIA	10525/2026
158	D-WP(C)/25284/2026 WP(C)/ /	MANJARI NAYAK MP	BIBHUTI BHUSAN MISHRA	10526/2026
159	D-WP(C)/25287/2026 WP(C)/ /	DAMAYANTEE ROUT MP	SHASHI BHUSAN JENA	10527/2026
160	D-WP(C)/25289/2026 WP(C)/ /	LALIT KUMAR GHOSH MP	SUMIT KUMAR MOHANTY	10528/2026
161	D-WP(C)/25289/2026 WP(C)/ /	LALIT KUMAR GHOSH MP	SUMIT KUMAR MOHANTY	10529/2026
162	D-WP(C)/25292/2026 WP(C)/ /	PRIYAMBADA PANDA MP	PRASANTA KUMAR SATAPATHY	10530/2026
163	D-WP(C)/25293/2026 WP(C)/ /	MADAN KUMAR PARIMANIK MP	SHASHI BHUSAN JENA	10531/2026
164	D-WP(C)/25296/2026 WP(C)/ /	PRIYADARSHINEE PADHAN MP	SHASHI BHUSAN JENA	10532/2026
165	D-WP(C)/25282/2026 WP(C)/ /	NARDEEP SINGH KHANDUJA MP	PRABODHA CHANDRA NAYAK	10533/2026
166	D-WP(C)/25299/2026 WP(C)/ /	SADHANA MALIK MP	SUBHRANSU BHUSAN MOHANTY	10534/2026
167	D-WP(C)/25301/2026 WP(C)/ /	DEBASISH NAYAK MP	SHASHI BHUSAN JENA	10535/2026
168	D-WP(C)/25306/2026 WP(C)/ /	TRILOCHAN BARIK MP	SHASHI BHUSAN JENA	10536/2026
169	D-WP(C)/25311/2026 WP(C)/ /	SATYABRAT PAIKRAY MP	SHASHI BHUSAN JENA	10537/2026
170	D-WP(C)/25312/2026 WP(C)/ /	PRADIP PATEL MP	CHITTA RANJAN MISHRA	10538/2026
171	D-WP(C)/25318/2026 WP(C)/ /	RAJANI BEHERA MP	SURYAKANTA DASH	10539/2026
172	D-WP(C)/25322/2026 WP(C)/ /	MOHAN PADHI MP	PRASANTA KUMAR SATAPATHY	10540/2026
173	D-WP(C)/25326/2026 WP(C)/ /	TANUJA KUMAR JENA MP	ANUP KUMAR MOHAPATRA	10541/2026
174	D-WP(C)/25330/2026 WP(C)/ /	SK.ELIAAS MP	SURYAKANTA DASH	10542/2026
175	D-WP(C)/25341/2026 WP(C)/ /	AMULYA ROUT MP	JAYAKRISHNA MOHAPATRA	10543/2026
176	D-WP(C)/20661/2026 WP(C)/14479/2026	MINAKSHI PRADHAN MP	BIJAY JENA	10544/2026
177	D-WP(C)/20661/2026 WP(C)/14479/2026	MINAKSHI PRADHAN MP	BIJAY JENA	10545/2026
178	D-WP(C)/20661/2026 WP(C)/14479/2026	MINAKSHI PRADHAN MP	BIJAY JENA	10546/2026
179	D-WP(C)/25348/2026 WP(C)/ /	DEBENDRA KUMAR DAS MP	SUKANTA KUMAR DALAI	10547/2026
180	D-WP(C)/25352/2026 WP(C)/ /	ASTHA MANTRA BASINI, SHG, BHANDARIPOKHARI, BUNDRAKA MP	SUKANTA KUMAR DALAI	10548/2026
181	D-WP(C)/25360/2026 WP(C)/ /	PARAMANANDA SETHI MP	GYANENDRA CHANDRA SWAIN	10549/2026
182	D-WP(C)/25362/2026 WP(C)/ /	PURUSOTTAM BARIK MP	SUKANTA KUMAR DALAI	10550/2026
183	D-WP(C)/25363/2026 WP(C)/ /	SIRIDI SAI, SHG, BHANDARIPOKHARI, BHANDRAKTA MP	SUKANTA KUMAR DALAI	10551/2026

184	D-WP(C)/25364/2026 WP(C)/ /	SRIDHAR MOHANTY MP	HRUDANANDA MOHAPATRA	10552/2026
185	D-WP(C)/25365/2026 WP(C)/ /	MANOJ KUMAR NAIK MP	UMESH CHANDRA MOHANTY	10553/2026
186	D-WP(C)/25366/2026 WP(C)/ /	VEER PRAKASH MP	RAJESWAR HOTA	10554/2026
187	D-WP(C)/25368/2026 WP(C)/ /	VEER PRAKSH MP	RAJESWAR HOTA	10555/2026
188	D-WP(C)/25367/2026 WP(C)/ /	VEER PRAKASH MP	RAJESWAR HOTA	10556/2026
189	D-WP(C)/25370/2026 WP(C)/ /	VEER PRAKSH MP	RAJESWAR HOTA	10557/2026
190	D-WP(C)/25369/2026 WP(C)/ /	VEER PRAKASH MP	RAJESWAR HOTA	10558/2026
191	D-WP(C)/25371/2026 WP(C)/ /	VEER PRAKSH MP	RAJESWAR HOTA	10559/2026
192	D-WP(C)/25372/2026 WP(C)/ /	VEER PRAKASH MP	RAJESWAR HOTA	10560/2026
193	D-WP(C)/25373/2026 WP(C)/ /	VEER PRAKSH MP	RAJESWAR HOTA	10561/2026
194	D-WP(C)/25374/2026 WP(C)/ /	VEER PRAKASH MP	RAJESWAR HOTA	10562/2026
195	D-WP(C)/25375/2026 WP(C)/ /	VEER PRAKASH MP	RAJESWAR HOTA	10563/2026